

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1417/(MAH)/2017

CORAM:

Present:

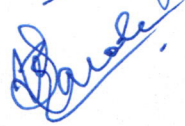
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Siddharth Infra Tech Pvt. Ltd
V/s
Sudhir Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. P. Jais	PCS for Respondent	
2	CS RITESH MAHASAN	PCS FOR APPLICANT	
3	VEDHAV SARODE	For Applicant.	

ORDER

CP No.1417/ I&BP/NCLT/MB/MAH/2017

First Call : Pass Over for filing memo.

Second Call : List this matter on 24.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)